

1	2	3	4
Punjab	2.54	2.73	3.08
Haryana	1.44	1.77	2.13
U.P.	11.00	11.42	13.42
Rajasthan	1.28	1.47	2.41
Delhi	3.26	3.95	3.81
Himachal Pradesh	0.04	0.05	0.05
Kerala, Tripura and others	0.17	0.17	0.33
Total :	105.81	112.14	121.04

(b) The steps being taken to increase coal production, include improving infrastructural facilities, modernisation of existing mines, development of new mines, entering into foreign collaboration for introduction of new technology wherever necessary, expeditious-implementation of projects, and improving productivity of men and machinery.

[Translation]

Opening of Branches of Nationalised Banks in U.P.

1474. SHRI HARISH RAWAT : Will the Minister of FINANCE be pleased to state :

(a) the number of licences given to various nationalised banks for opening their branches in U.P. during the years 1983-84 and 1984-85 and the number of branches opened by the banks indicating their names during these years; and

(b) the time by which the remaining

branches will be opened and the reasons for the delay in opening these branches ?

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI
JANARDHANA POOJARY) :

(a) Available data for the years 1983-84 and 1984-85 relating to the number of licences/authorisations issued to the Public Sector Banks for opening offices in Uttar Pradesh and the number of offices opened by them in the State during the above period are set out in Statements I and II attached.

(b) As a large proportion of pending licences/authorisations were issued in 1984-85, the banks would require some time to complete the process of opening offices at the allotted centres. In a few cases lack of infrastructural facilities or non-availability of suitable accomodation also pose difficulty in opening the offices. The banks have, however, been advised to open the offices at allotted centres as early as possible.

Statement I

Number of licences/Authorisations issued to the Public Sector Banks during the period April 1983 to 20 March, 1985 for opening offices in Uttar Pradesh.

Sr. No.	Name of the Bank	Number of licences/Authorisations issued	
		From 1-4-83 to 31-3-84	From 1-4-85 to 20-3-85
1	2	3	4
1.	State Bank of India	9	81
2.	State Bank of Patiala	—	2

1	2	3	5
3.	Allahabad Bank	11	40
4.	Bank of Baroda	3	11
5.	Bank of India	1	15
6.	Canara Bank	3	43
7.	Central Bank of India	6	3
8.	Indian Bank	—	2
9.	Indian Overseas Bank	—	4
10.	Punjab National Bank	3	51
11.	Syndicate Bank	1	18
12.	Union Bank of India	1	54
13.	United Commercial Bank	1	8
14.	New Bank of India	—	5
15.	Punjab and Sind Bank	—	7
16.	Oriental Bank of Commerce	—	11
Total		39	357

Statement-II

Number of offices opened by Public Sector Banks in Uttar Pradesh during the period 1-4-83 to 30-1-85.

1	2	Number of Offices opened during	
		3	4
		1-4-83 to 31-3-84*	1-4-84 to 30-1-85
1.	State Bank of India	43	7
II.	Associates of S.B.I.	4	2
III.	Nationalised Banks		
1.	Allahabad Bank	15	3
2.	Andhra Bank	—	—
3.	Bank of Baroda	11	2

1	2	3	4
4. Bank of India		2	2
5. Bank of Maharashtra		—	—
6. Canara Bank		4	3
7. Central Bank of India		5	11
8. Corporation Bank		1	—
9. Dena Bank		—	—
10. Indian Bank		1	—
11. Indian Overseas Bank		1	1
12. New Bank of India		1	1
13. Oriental Bank of Commerce		5	1
14. Punjab and Sind Bank		4	—
15. Punjab National Bank		17	16
16. Syndicate Bank		9	2
17. Union Bank of India		4	16
18. United Bank of India		1	—
19. United Commercial Bank		2	—
20. Vijaya Bank		—	—
Total of III		83	58

*Includes number of offices opened against licences/authorisation issued to public sector Banks prior to 1-4-1983.

[English]

**Realisation of Rs. 40 crores from
HINDALCO**

1475. SHRI DHARAM PAL SINGH MALIK : Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) whether Rs. 40 crores which have been outstanding since long from HINDALCO, Birla concern on Aluminum Regulation Account have since been realised;

(b) if not, the reasons for the delay, and

(c) the time by which this amount will be recovered ?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) : (a) to (c). HINDALCO withheld the payment of dues to the Aluminium Regulation Account—the gross amount due aggregated to Rs. 35,67,27630, for the period from 4-10-1979 to 31-8-1983 on the basis of interim orders of Supreme Court and Calcutta High Court. While Court cases were pending, HINDALCO offered to settle the matter out-of-court on the basis that it unconditionally accepts the gross liability as